

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

(P&NG Bench)

APPEAL NO. 265 OF 2019 &
IA NOS. 1339, 1340 & 1407 OF 2019

Dated : 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GSPL India Transco Limited

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Sumiti Yadava
Ms. Anisha Bhattacharya
Mr. Abhishek Prakash
Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. Prashant Bezboruah

ORDER

Learned counsel, Mr. Prashant Bezboruah, accepts notice for Respondent Board.

Heard learned senior counsel for the Appellant on interim relief.

Learned counsel for the Respondent Board seeks time to address on interim relief.

List the matter on **02.08.2019**, as agreed by learned counsel for both the parties.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

vt/mkj